

posits and advances as at the end of September, 1991 in respect of public Sector banks functioning in the State of Haryana stood at Rs. 3,970 crores and Rs. 2,197 crores respectively. The Faridabad district of Haryana is covered by Gurgaon Gramin Bank. The deposits and advances of Gurgaon Gramin Bank in Faridabad district on the above date stood at Rs. 22.38 crores and Rs. 25.85 crores respectively. Similar figures for Public Sector Banks in respect of Faridabad district were Rs. 493 crores and Rs. 378 crores respectively. RBI has further reported that implementation of the annual credit plans of the banks in Haryana State as also in Faridabad district is generally satisfactory in terms of percentage of achievements over the targets prescribed.

Assistance to handloom Weavers in Rajasthan

2882. SHRI RAM NARIN BERWA: Will the Minister of TEXTILES be pleased to state:

(a) the financial assistance provided to handloom weavers of Rajasthan during the last three years for yarn production, year-wise;

(b) whether the Government propose to expand this sector in the State; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) No financial assistance was provided for establishing spinning mills in the handloom weavers cooperative sector in Rajasthan during the last three years as no proposal to this effect was received by the Government.

(b) to (c). Under the Central Sector Scheme for share capital participation in

Weavers Cooperative Spinning Mills, Government provides loan assistance through the National Cooperative Development Corporation (NCDC) for setting up new handloom weavers cooperative spinning mills, expansion of existing mills to make them economically viable and for modernisation on the basis of specific proposals received from the concerned State Governments, including Rajasthan.

[English]

Supply of Controlled Cloth to Poor

2883. SHRI M. G. REDDY: Will the Minister of TEXTILES be pleased to state:

(a) whether the government provide controlled cloth to the poor/weaker sections of the society through public distribution system; and

(b) if so, the details of control cloth given to public distribution system during the last three years, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) Yes, Sir.

(b) NTC does not directly deal with Public Distribution System but distributes controlled cloth through National Co-operative Consumers Federation, State Co-operative federations, State Food and Civil Supplies Corporations, NTC's own retail show-rooms and authorised dealers as approved by the Government.

Employment to Displaced Persons at Ordnance Factory, Sainitala

2884. SHRI SARAT CHANDRA PATANAYAK: Will the Minister of DEFENCE be pleased to state:

(a) the number of displaced persons so far provided with job by the Ordnance Factory, Sainitala;

(b) whether the number of displaced persons are yet to be provided with employment there; and

(c) the other steps taken by the government to rehabilitate the displaced families so far?

THE MINISTER OF STATE IN THE MINISTRY OF PATROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHNA KUMAR): (a) 239.

(b) The number of persons to be recruited depends on the needs of the project and the candidates, meeting the job requirements. Hence, it is not expected that members representing every one of the displaced families will be provided with employment. Presently there are 781 displaced persons (families) who have not been provided with employment.

(c) A sum of Rs. 140.84 lakhs has been placed at the disposal of government of Orissa for rehabilitation measures for the displaced families.

Free Trade Zones

2885. SHRI. V. S. VIJAYARAGHAVAN: Will the Minister of COMMERCE be pleased to state:

(a) the number of Free Trade Zones functioning in the country as on date;

(b) the achievements made by them during the last three years;

(c) whether the Union Government propose to set up more such zones; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) There are six Export

Processing Zones functioning in the country at Kandla, Bombay, Maras, Cochin, Nodia and Falta. The seventh zone at Visakhapatnam is under implementation.

(b) The export performance of the zones during the last three years is as below:-

<i>Year</i>	<i>Exports (Rs. Crores)</i>
1988-89	516.52
1989-90	732.08
1990-91	982.72

(c) There is no proposal at present to set up more such Zones.

(d) Does not arise.

[Translation]

Compensation to States for Loss of Revenue Due to Ban on Recovery of Cess on Coal

2886. SHRI SUKDEO PASWAN: Will the Minister of FINANCE be pleased to state:

(a) whether the Ninth Finance Commission had recommended for compensating the loss of revenue suffered by States due to ban on the recovery of cess on coal;

(b) if so, the details thereof, and

(c) the action taken or proposed to be taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE): (a) No, Sir.

(b) to (c). Do not arise.